

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 126 OF 2016 &  
IA NOS. 282 & 360 OF 2016**

**Dated : 8<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Odisha Power Generation Corporation Ltd. .... Appellant (s)  
Vs.**

**Odisha Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.  
Mr. Sitesh Mukherjee  
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. P.C. Sen  
Ms. Anshu Malik  
Mr. Udayan Verma for R-1  
  
Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R-2  
  
Mr. Shikhar Saha for R.3

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **24.08.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**